

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2401**  
TO BE ANSWERED ON 21/03/2025

**IMPLEMENTATION OF VCM SCHEME**

2401. SMT. RENUKA CHOWDHURY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the aims, objectives and targets to be achieved under the Voluntary Carbon Market (VCM) scheme;
- (b) the budgetary allocation and utilization made under the said scheme since its launch;
- (c) the mechanism through which the farmers are getting benefitted from the VCM scheme;
- (d) the total number of farmers involved in the scheme across the country; and
- (e) whether Government has any data on the monetary benefit received by the farmers under the scheme on adopting sustainable agriculture practices, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAM NATH THAKUR)

(a) to (c): Presently, there is no scheme in the Ministry of Agriculture and Farmers Welfare related to Voluntary Carbon Market (VCM). However, the Government, vide notification S.O. 2825 (E) dated 28<sup>th</sup> June, 2023, of Ministry of Power notified the "Carbon Credit Trading Scheme, 2023" under section 14 of the Energy Conservation Act, 2001 for implementation of carbon trading mechanism. Agriculture is one of the selected sectors under the offset mechanism of carbon trading. Through this scheme, entities/ farmers would be able to register GHG mitigation projects for issuance of carbon credit certificates that meet the required parameters as per approved methodologies.

(d) & (e): Does not arise.

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